

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015
RAM AWADH (DECD) THROUGH LRS & ANR Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS Respondent(s)
(with interim relief and office report)

Date : 05/01/2016 This petition was called on for hearing today.

For Petitioner(s)

M/s Mitter & Mitter Co.,Adv.

For Respondent(s)

Mr. Bharat Singh, Adv.
Mr. Amit Pawan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Petitioner to take fresh steps for service of respondent

No.2 within four weeks, as last opportunity.

Four weeks' time, as last opportunity, is granted t

respondent No.3 for filing counter affidavit.

Service of respondent No.1 is complete but none h

entered appearance.

List again on 1.3.2016.

(PAWAN DEV KOTWAL

Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.01.05
17:44:15 IST
Reason: